

DIVISION BENCH
COURT - I

S-10

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/73(KB)2024
IA(I.B.C)/1204(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS NABANITA BANERJEE
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

Mr. Pranay Agarwal, Adv.] For Personal Guarantor
Ms. Sweta Majumder, Adv.

Ms. Sneh Maheswari, RP

ORDER

1. Ld. Counsel/Professional for the parties present.
2. IA(I.B.C)/1204(KB)2024
 - a. Personal Guarantor to file his objections to the Report filed by the RP within 10 days.
 - b. List this IA for arguments on **29.07.2024** along with CP.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)